

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.05.2022

IN THE COURT OF THE REGISTRAR

(VIRTUAL MODE)

12:30 P.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1531 of 2022 in Comp. App. (AT) (Ins) No. _ of 2022	Export-Import Bank of India & Ors. Vs. Maneesh Pharmaceuticals Ltd.	Palak Nenwani
2.	I.A. No. 1533 of 2022 in Comp. App. (AT) (Ins) No. _ of 2022	MLS LED Ltd. Vs. HQ Lamps & Manufacturing Company Pvt. Ltd.	Abhishek Malhotra

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order
-sd/-
Assistant Registrar